

Name of the Corporate Debtor: Landmark Housing Projects Chennai Private Limited Date of Commencement of Liquidation: 16-04-2025; List of Stakeholders as on Date: 21-08-2025; Name of IP: Mr. Ebenezar Inbaraj; Process Number: 1; Last 5 digit of registration number: 11286

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	1658193304.98	4	816978731	0	851214573.98		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	27	1994179306.20	20	451714410	0	1532464896		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	1112185619	3	317490009	0	794695610		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	652668993	8	480027863	0	172641130		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	56841612	1	6339197	0	50502415		<a href="#">Annexure 9</a>
Total		45	5474068835.18	36	2072550210	0	3401518624.98		